

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

110. IA/2467/2024 C.P. (IB)/624(MB)2023

IN THE MATTER OF

EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED ... Petitioner

Vs

MEETI DEVELOPERS PRIVATE LIMITED ... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 21.05.2024

CORAM:

SHRI K. R. SAJI KUMAR
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

IA/2467/2024- This is an application filed for placing on record Constitution Report of Committee of Creditors along with the list of creditors. The Report is taken on record. Accordingly, the IA is **allowed** and **disposed of**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
K. R. SAJI KUMAR
Member(Judicial)

/Ziyaul/